

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP-238/2018 in  
OA-4539/2017**

New Delhi, this the 22<sup>nd</sup> day of May, 2018

**Hon'ble Ms. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Anand Swaroop,  
S/o Shri Banarsi Das,  
Aged about 49 years,  
R/o N.77, C0410, Swan Park Ext.,  
Ashok Vihar Phase-III, New Delhi-52.
2. Rajinder Prashad,  
S/o Shri Man Singh,  
Aged about 59 years,  
R/o Type-II/17, Varun Niketan,  
Pitampura, New Delhi.
3. Ram Janak Maurya,  
S/o Late Shri Jai Shree,  
Aged about 61 years,  
R/o H.No.2316, Gali No.12,  
Wariabad, Delhi.
4. Surender Singh Bisht,  
S/o Late Shri Puran Singh Bisht,  
Aged about 61 years,  
R/o Type-II/19 Varun Niketan,  
Pitampura, New Delhi-110085.
5. Jagdish,  
S/o Shri Matru,  
Aged about 60 years,  
R/o H.No.440, Gali No.9,  
Jagatpur, Burari, Delhi.
6. Rakesh Pal Parashar,  
S/o Shri Dev Ray Parashar,  
Aged about 55 years,

R/o F-4/51, Sec. 16,  
Rohini, Delhi-89.

7. Sitaram,  
S/o Shri Ram Prasad,  
Aged about 59 years,  
R/o B-86, Vill. Ramgarh,  
Jahangir Puri, Delhi.
8. Jagdeep,  
S/o Shri Laxmi Narayan,  
Aged about 53 years,  
R/o Vill. & Post Badoli,  
Distt. Sonipat, Haryana.
9. Shiv Narayan,  
S/o Late Shri Ram Autar,  
Aged about 65 years,  
R/o House No.B-430, Street No.1,  
Radha Krishan Mandir Road,  
Swaroop Nagar, Delhi-110042.
10. Mahender Singh,  
S/o Late Shri Lakhmi Singh,  
Aged about 58 years,  
R/o D-33, Rajiv Nagar,  
Phase-1, Delhi-110086. .. Applicants

(By Advocate: Shri Pushpinder Yadav)

### **Versus**

Sh. Anil Kumar Singh,  
Chief Executive Officer,  
Delhi Jal Board,  
Varunalaya, Karol Bagh,  
New Delhi. .. Respondents

(By Advocate : Shri Rajeev Kumar)

**ORDER (ORAL)****By Hon'ble Ms. Jasmine Ahmed, Member (J)**

An order was passed by the Tribunal on 21.12.2017 in OA-4539/2017, directing the respondents to decide the representation of the applicant dated 26.10.2017 and to pass a reasoned and speaking order within a period of 90 days from the date of receipt of a certified copy of the order.

2. In view of the order of this Tribunal dated 21.12.2017, the respondents have passed compliance order dated 17.04.2018. A copy which is handed over to learned counsel for the applicant. Accordingly, order of the Tribunal has been complied with. The CP is closed. Notice issued to the respondent is discharged.

**(Praveen Mahajan)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/rb/